

MENTIONING REPORT COURT NO 04

Date : 21/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-------------|----------|----------------------|
| 1 | BA | 4758/20 | NO ORDER |
| 2 | BA | 1380/20 | NO ORDER |
| 3 | BA | 4867/20 | NO ORDER |
| 4 | ABA | 3069/20 | NO ORDER |
| 5 | ABA | 3028/20 | NO ORDER |
| 6 | ABA | 1775/20 | NO ORDER |
| 7 | ABA | 2653/20 | NO ORDER |
| 8 | BA | 5296/20 | NO ORDER |
| 9 | BA | 5184/20 | NO ORDER |
| 10 | ABA | 2722/20 | NO ORDER |
| 11 | ABA | 1775/20 | NO ORDER |
| 12 | Cr.App (SJ) | 302/19 | NO ORDER |
| 13 | ABA | 2546/20 | NO ORDER |
| 14 | BA | 3777/20 | NO ORDER |
| 15 | ABA | 2462/20 | NO ORDER |
| 16 | BA | 4722/20 | NO ORDER |
| 17 | BA | 1490/20 | NO ORDER |
| 18 | BA | 4203/20 | NO ORDER |
| 19 | ABA | 8458/19 | NO ORDER |
| 20 | ABA | 2446/20 | NO ORDER |
| 21 | ABA | 2450/14 | NO ORDER |
| 22 | ABA | 2884/20 | NO ORDER |
| 23 | ABA | 2913/20 | NO ORDER |
| 24 | ABA | 2535/20 | NO ORDER |
| 25 | ABA | 3548/20 | PUT UP ON 24-08-2020 |
| 26 | ABA | 3453/20 | PUT UP ON 24-08-2020 |

MENTIONING REPORT COURT NO 09

Date : 21/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|-------------|-------------------------|-----------------------|
| 1 | WPS | 6542/18 | REJECTED |
| 2 | WPS | 345/18 | REJECTED |
| 3 | WPS | 824/19 | REJECTED |
| 4 | WPS | 4694/18 | REJECTED |
| 5 | WPS | 3260/19 | 03-09-2020 |
| 6 | WPS | 1965/20 | 07-09-2020 |
| 7 | WPS | 214/19 | 10-09-2020 |
| 8 | WPS | 358/17 | 11-09-2020 |
| 9 | WPS | 5107/17 | 11-09-2020 |
| 10 | WPS | 3163/18 | 17-09-2020 |
| 11 | WPS | 1228/19 | 24-09-2020 |
| 12 | WPS | 2024/20 | NEXT WEEEEK, IF READY |
| 13 | WPS | 2083/20 | NEXT WEEEEK, IF READY |
| 14 | CONT. (CVL) | 254/20 | 04-09-2020 |
| 15 | WPS | 3650/20 (FILING NO.) | 14-09-2020 |

MENTIONING REPORT COURT NO 10

Date : 21/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|------|--------------|----------|------------|
| 1 | Cr. App (SJ) | 1105/19 | 01-10-2020 |
| 2 | Cr. App (SJ) | 23/20 | 01-10-2020 |
| 3 | Cr. App (SJ) | 839/19 | 01-10-2020 |
| 4 | Cr. App (SJ) | 261/20 | 05-10-2020 |
| 5 | Cr. App (SJ) | 313/20 | 05-10-2020 |
| 6 | Cr. App (SJ) | 340/20 | 05-10-2020 |
| 7 | Cr. App (SJ) | 361/20 | 06-10-2020 |
| 8 | Cr. App (DB) | 1245/18 | 28-08-2020 |
| 9 | Cr. App (SJ) | 256/20 | 06-10-2020 |
| 10 | Cr. App (SJ) | 458/20 | 26-08-2020 |
| 11 | Cr.Rev | 1383/19 | 14-09-2020 |
| 12 | Cr.Rev | 1554/19 | 14-09-2020 |
| 13 | Cr.Rev | 300/20 | 14-09-2020 |
| 14 | Cr.Rev | 341/20 | 15-09-2020 |
| 15 | Cr.Rev | 448/20 | 15-09-2020 |
| 16 | Cr.Rev | 491/20 | 15-09-2020 |
| 17 | Cr.Rev | 506/20 | 16-09-2020 |
| 18 | Cr.Rev | 510/20 | 16-09-2020 |
| 19 | Cr.Rev | 514/20 | 16-09-2020 |
| 20 | Cr.Rev | 563/20 | 16-09-2020 |
| 21 | Cr.Rev | 1593/20 | 04-09-2020 |

MENTIONING REPORT COURT NO 18

Date : 21/08/2020

| S.NO | CASE TYPE | CASE NO. | Remarks |
|-------------|------------------|-----------------|---|
| 1 | WPC | 585/20 | 1 WEEK U.A.H, IF CF FILED/UNDERTAKING GIVEN |
| 2 | WPC | 5372/19 | UC |
| 3 | WPC | 214/20 | ONE WEEK, U.A.H |
| 4 | WPC | 3214/19 | UC |
| 5 | WPC | 3041/19 | UC |
| 6 | WPC | 5260/ | UC |
| 7 | WPC | 5580/17 | NOT ASSIGNED AS NO DETAILS OF URGENCY |
| 8 | WPC | 1798/20 | ALREADY ALLOWED |